

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 815
(To be answered on the 21st July 2016)

NO FLY ZONE

815. SHRI Y.S. AVINASH REDDY

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Ministry has received representation from the Government of Andhra Pradesh requesting to declare Tirumala as No-Fly-Zone;
(b) if so, the details thereof;
(c) whether the Ministry has taken any decision on this matter; and
(d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (d) The Government of Andhra Pradesh had requested declaration of area covered by the Holy temple of Lord Sri Venkateshwara in the Thirumala Hills as 'No Fly Zone'. Due to terrain constraints around Tirupati Airport, the airport is already restricted to single runway operations and any additional restrictions in the form of 'No Fly Zone' over Tirumala hills will further reduce the accessibility to such an important Airport. Hence, it is not possible to declare the airport as 'No Fly Zone'.
